

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:3143
ANSWERED ON:03.08.2017
Campaign on Fluoride and Arsenic in Groundwater
Bhagat Shri Bodh Singh;Singh Shri Uday Pratap

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government has worked out any campaign/policy for those habitations which have excess quantity of fluoride and arsenic in ground water and if so, the details thereof, State/UT-wise;
- (b) whether the Government has received any proposal from the State Government of Madhya Pradesh for the inclusion of such 5108 rural habitations which have excess quantity of fluoride in groundwater in any submission;
- (c) if so, the current status of the proposal;
- (d) whether the proposals of some group drinking water schemes for fluoride affected areas of the State of Madhya Pradesh were submitted last year for approval; and
- (e) if so, whether these schemes have been approved and if not, the time by which approval is likely to be granted per these schemes?

Answer

MINISTER OF STATE FOR MINISTRY OF DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

(a) : The Ministry of Drinking Water and Sanitation has launched the National Water Quality Sub-Mission on 22nd March 2017 to provide safe drinking water to about 28,000 rural arsenic and fluoride affected habitations in the country. State-wise number of habitations affected by arsenic and fluoride as reported by the States into integrated management information system (IMIS) of the Ministry as on 18th August, 2016 is at Annexure. The IMIS data has been frozen on 18th August, 2016 for National Water Quality Sub-Mission.

(b) to (e) : In October, 2016, Government of Madhya Pradesh informed the Ministry that out of 6,746 fluoride affected habitations of the State, safe drinking water is yet to be provided in 5,108 habitations. Accordingly, the Government of Madhya Pradesh has submitted Detailed Project Reports (DPRs) for 7 multi-village piped water supply schemes for consideration under the National Water Quality Sub-Mission (NWQSM) on Arsenic and Fluoride. But this data has not matched with the fluoride affected habitations conceptualized under NWQSM for the State in August, 2016.

Further, after yearly data updation by the State Government, as on 31st July 2017, the number of fluoride affected habitations as per the IMIS data of the Ministry are still remaining at 173.

Therefore, the proposed 7 multi-village piped water supply schemes submitted by the State Government of Madhya Pradesh under NWQSM have been returned to the State Government, with a request to clarify the huge difference in number of fluoride affected habitations entered into the IMIS and as proposed in the schemes.